

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF FAIRWEALTH HOUSING PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Fairwealth Housing Private Limited
2.	Date of incorporation of corporate debtor	17-11-2009
3.	Authority under which corporate debtor is incorporated / registered	RoC-Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U70200HR2009PTC039709
5.	Address of the registered office and principal office (if any) of corporate debtor	651-652, Udyog Vihar, Phase-V, Gurgaon, Haryana 122001
6.	Insolvency commencement date in respect of corporate debtor	01-06-2022
7.	Estimated date of closure of insolvency resolution process	27-11-2022 (180 th day from the Insolvency Commencement Date)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name- Mr. Khushvinder Singhal Registration No.- IBBI/IPA-002/IP-N00888/2019-2020/12833
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address- House No. 399, Sector 12-A, Panchkula, Haryana ,134112 E-Mail- kvsinghal@gmail.com Mobile:+9199140-30030
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address for Correspondence- SCO-818, 1st Floor, NAC Manimajra, Chandigarh-160101 E-mail: fairwealth.cirp@gmail.com Mobile:+9198759-21491
11.	Last date for submission of claims	15-06-2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the class(es): Homebuyers/ Allottees

13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	In case of Homebuyers/Allottees 1.Mr.Man Mohan Vij (Reg. No. IBBI/IPA001/IPP01326/2018-2019/12099) Email Id: mm_vij@yahoo.co.in Address:C318,Sushant LokI,Gurgaon, Haryana ,122009 2. Mr.Arvind Mittal (Reg. No.IBBI/IPA-001/IP-P01358/2018-2019/12081) Email Id: arvindmittal81@yahoo.in Address: H. No. 1900, Phase-3, J J Colony, Madanpur Khaddar, Sarita Vihar, New Delhi-110076 3. Mr.Sumit Sharma (Reg. No.IBBI/IPA-001/IP-P-02323/2020-2021/13513) Email Id: sumit@vptp.in Address: C-3/69 A, ,Keshav Puram ,North West, Delhi -110035
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a)Web link: http://ibbi.gov.in/downloadform.html (b) Details of authorized representatives is available at Point 13 above

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Fairwealth Housing Private Limited** on 01-06-2022.

The creditors of **Fairwealth Housing Private Limited**, are hereby called upon to submit their claims with proof on or before 15-06-2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

The submission of proof of claims should be made in accordance with Chapter IV of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016. The proof of claims is to be submitted by way of the following specified forms along with documentary proof in support of their claims:

Note-1

Form B: for claims by Operational Creditors (except Workmen and employees)

Form C: for Claims by Financial Creditors

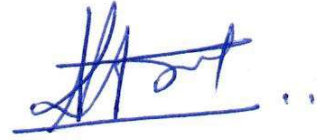
Form CA: for Claims by Financial Creditors in a Class

Form D: for Claims by a workmen and employee

Form E: for Claims by Authorized Representative of Workmen and Employees
Form F: for Claims by creditors other than financial creditors and operational creditors

Submission of false or misleading proofs of claim shall attract penalties.

Kindly mention contact details in the claim form so that any query regarding claim can be resolved immediately.



Date: 02.06.2022
Place: Panchkula

Khushvinder Singhal
(Reg. No IBBI/IPA-002/IP-N00888/2019-2020/12833
Interim Resolution Professional in the matter of
Fairwealth Housing Private Limited